

(Shri Raj Bahadur): A statement giving the information required is laid on the Table. [See Appendix VII, annexure No. 24.]

Service Rules on Railways

3448. Shri Harish Chandra Mathur: Will the Minister of Railways be pleased to state:

(a) how many different sets of rules in respect of service conditions are obtaining on the Railways, and

(b) what attempt has been made to simplify them?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Broadly, the different sets of rules in respect of service conditions are:—

- (i) Ex-Company Railway
- (ii) Ex-States
- (iii) Indian Government Railways

(b) The ex-Company Railway staff and the ex-States Railway staff were given an option to come over to the Indian Government Railway rules, so as to reduce the diversity. Simplification of rules has been deferred for the Enquiry Commissions report.

Willingdon and Safdarjang Hospitals

3449 { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government propose to revise the outlay provided in the Second Five Year Plan for the Willingdon and Safdarjang Hospitals in consultation with the Planning Commission;

(b) if so, the reasons therefor; and

(c) how much of the total estimate has been spent up-till now?

The Minister of Health (Shri Karwar): (a) No such proposal is under consideration at present.

(b) Does not arise.

(c) Approval has been accorded to construction works estimated to cost Rs. 69,10,955 (Rs. 59,06,185 for Safdarjang Hospital and Rs. 19,01,800 for Willingdon Hospital).

Railway Passenger Fares

3450 Shri Jadhav: Will the Minister of Railways be pleased to lay a statement on the Table showing the bases of passenger fares of the Local Trains running at various places from 1948 to 1958?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): A statement showing the bases of passenger fares over the Indian Railways from 1st January, 1948 to 30th September, 1958, is laid on the Table [See Appendix VII, annexure No. 25].

Presumably by the expression "Local Trains" in the question is meant the passenger trains running over short lengths. There is no difference between the bases of passenger fares applicable to such "Local Trains" and other passenger trains, but the distinction between the fares for "Ordinary" or "Passenger Trains" on the one hand and Mail or Express Trains on the other, where different fares are charged, has been indicated in the statement.

From 1st October, 1958, the bases of fares are not notified but only the calculated fares for different distances.

Patharkandi-Dharamanagar Rail Line

3451. Shri Dasaratha Deb: Will the Minister of Railways be pleased to state:

(a) when the survey of Patharkandi-Dharamanagar Rail line would be made; and

(b) when the final report of the Railway Board is likely to be received by Government?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Arrangements are being made to start the survey as early as possible.